

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

RAJYA SABHA
UNSTARRED QUESTION NO.1030
TO BE ANSWERED ON 10TH FEBRUARY, 2023

RELEASE OF FOOD UNDER TPDS

1030 DR. DHARMASTHALA VEERENDRA HEGGADE:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the total quantity of foodgrains released to the States under the Targeted Public Distribution System (TPDS) during the last three years and the current year, State-wise particularly in Karnataka;
- (b) the quantity of foodgrains that was actually distributed under the TPDS;
- (c) the key features of TPDS;
- (d) whether Government has reviewed the implementation of TPDS and if so, the details of reforms initiated; and
- (e) whether Government propose to distribute bio-fortified foods through the PDS to enhance the nutritional level of masses, if so, the details thereof?

A N S W E R
MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND
CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SADHVI NIRANJAN JYOTI)

(a): A total quantity of about 1855 Lakh metric Tons (LMT) of foodgrains was released to all States/UT's put together under Targeted Public Distribution System (TPDS) during the last 3 years and the current year, 2022-23 (upto January, 2023) including Karnataka. Details are in Annexure.

(b): The total quantity of foodgrains distributed under the TPDS during last three years and current year (upto January, 2023) is about 1836.39 Lakh Metric Tons (LMT).

(c): Targeted Public Distribution System is now governed as per the provisions of the National Food Security Act, 2013. The Act provides coverage upto 75% of the rural population and upto 50% of the urban population for receiving foodgrains (rice, wheat & coarsegrains). Under the Act eligible families comprise of Priority Households (PHH) and Antyodaya Anna Yojana (AAY) families. The Priority Households are entitled to receive 5 kg of foodgrains per person per month and the families covered under the AAY receive 35 kg of foodgrains per month per family.

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The Central Government, to remove the financial burden of the poor beneficiaries and to ensure nationwide uniformity and effective implementation of NFSA, has decided to provide food grains free of cost to around 80 crore NFSA beneficiaries i.e. AAY Families and PHH beneficiaries under NFSA, 2013, for a period of one year, beginning from 1st Jan 2023.

NFSA is operated under the joint responsibilities of the Central and State/UT Governments. Central Government is responsible for procurement, allocation and transportation of foodgrains upto the designated depots of the Food Corporation of India (FCI). The operational responsibilities for identification of eligible beneficiaries/families, issuance of ration cards to them, distribution of foodgrains to eligible beneficiaries and supervision and monitoring of functioning of Fair Price Shops (FPSs), etc. rests with the concerned State/UT Government.

(d): Under PDS reforms, all the ration cards have been completely digitized and transparency portal and online Grievance Redressal facility/Toll-free number have been implemented in all the States/UTs, online allocation has been implemented in 34 States/UTs and supply chain has been computerized in 31 States/UTs. Besides, automation of fair price shop (FPS) had also been done which involves installation of electronic Point of Sale (ePoS) device at FPS for authentication of beneficiaries and electronic capturing of transaction data. About 5.32 lakh FPSs out of total 5.33 lakh FPSs across the country have been automated so far. Further as part of technological reforms, the scheme of End-to-End Computerization of PDS has been implemented all over the country that ensures transparency and rightful targeting of NFSA beneficiaries in the country through Aadhar-biometric authentication

(e): The Indian Council of Agricultural Research (ICAR) has released some bio-fortified varieties of rice. The Department of Agriculture and Farmers Welfare is promoting these bio-fortified varieties through demonstration and seed multiplication under National Food Security Mission (NFSM), however, it is not viable at present.

With a view to achieve nutrition security in the country, Government of India approved for supply of fortified rice throughout the Targeted Public Distribution System (TPDS), Integrated Child Development Services (ICDS), Pradhan Mantri Poshan Shakti Nirman-PM POSHAN [erstwhile Mid-Day Meal Scheme (MDM)] and Other Welfare Scheme of Government of India in all States and Union Territories (UTs) by 2024 in a phased manner.

The initiative of Rice Fortification is funded 100% by the Government of India as part of food subsidy in the form of incidental in the Cost Sheet for the period upto 30th June, 2024. Also, it is uniformly applicable to all States/UTs.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE UNSTARRED QUESTION NO.1030 FOR ANSWER ON 10.02.2023 IN THE RAJYA SABHA.

Offtake of Foodgrains (wheat and rice) from 2019-20 to 2022-23 (upto January,23) under TPDS/NFSA

in metric tons

Sr.No	States/Uts	2019-20	2020-21	2021-22	2022-23 (upto January,23)
		Offtake	Offtake	Offtake	Offtake
1	Andaman & Nicobar Islands	1687	2489	4090	19094
2	Andhra Pradesh	1849848	2005887	1750856	1546904
3	Arunachal Pradesh	57772	55465	52473	73412
4	Assam	1632792	1484489	1549194	1408270
5	Bihar	5403948	5183855	4890761	4009359
6	Chhattisgarh	1374945	1375292	1376739	1153749
7	Dadra & Nagar Haveli	11017	14573	14422	12473
8	Daman diu*	4287			
9	Delhi	436490	449472	402235	355650
10	Goa	34398	32461	33008	45811
11	Gujarat	1924613	2011139	2014515	1708425
12	Haryana	594993	619657	640430	532336
13	Himachal Pradesh	204300	202290	200852	422372
14	Jammu And Kashmir	487839	450948	406126	449030
15	Jharkhand	1678827	1760584	1501655	1334945
16	Karnataka	2630854	2370320	1839458	1682072
17	Kerala	927971	996310	981656	1216331
18	Ladakh	0	55628	7873	15405
19	Lakshadweep	1429	1016	1390	3573
20	Madhya Pradesh	3394007	3184182	3064797	2546477
21	Maharashtra	4029097	3988186	3515638	2724317
22	Manipur	155855	158866	121623	111021
23	Meghalaya	140624	139155	137734	146473
24	Mizoram	47517	44841	45100	55019
25	Nagaland	89774	91689	88528	110407
26	Odisha	2047239	2078529	1991198	1866304
27	Punjab	615082	465276	879690	507647
28	Rajasthan	2843387	2752219	2543827	2125221
29	Sikkim	26248	25270	24210	34786
30	Tamil Nadu	2669677	2404391	2005951	2522569
31	Telangana	1342013	1240754	1269421	1105257
32	Tripura	157758	149097	118005	201651
33	Uttar Pradesh	8959590	9003628	8529734	6089209
34	Uttarakhand	402937	362921	469655	401194
35	West Bengal	3919510	3940655	3817032	3535925
	Grand Total	50098328	49101531	46289873	40072687
Offtake Source: FCI					
*Daman and Diu merged with Dadra & Nagar Haveli from 2020-21 onwards					
